

Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 22nd August, 2014

APPEAL Nos. 129, 150, 167, 184, 212, 224,232, 247, 252, 253 of
2012
&
53 of 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

APPEAL No. 129 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. S. Vallinayagam

APPEAL No. 150 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Suraj Singh for MPPTC
Mr. Manu Seshadri for R.1

APPEAL No. 167 of 2012**NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra
 Mr. Suraj Singh for R-2
 Mr. R.B. Sharma for R-3
 Ms. Tarunima Vijra for BYPL

APPEAL No. 184 of 2012**NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra
 Mr. Suraj Singh for R-2
 Mr. R.B. Sharma for R-7
 Ms. Tarunima Vijra for BYPL

APPEAL No. 212 of 2012**NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Swagatika Sahoo

Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Suraj Singh for R-2
Mr. R.B. Sharma for R-7
Ms. Tarunima Vijra for R.8

APPEAL No. 224 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Manu Seshadri

APPEAL No. 232 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Suraj Singh for R-2
Mr. R.B. Sharma for R-7
Ms. Tarunima Vijra for R.8

APPEAL No. 247 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Vallinayagam for R.7

APPEAL No. 252 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Manu Seshadri

APPEAL No. 253 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan

Counsel for the Respondent(s): Ms. Shikha Ohri
Mr. Hemant Singh for R.2

APPEAL No. 53 of 2013

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra
 Mr. Suraj Singh for R-2
 Mr. R.B. Sharma for R-7

ORDER

Post these matters for further hearing on **04.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js